

12.20 hrs.

ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table following six Bills passed by the Houses of Parliament during the last session and assented to since was last made to the House on the 17th September, 1981:—

1. The Appropriation (Railways) No. 5 Bill, 1981.

2. The State of Nagaland (Amendment) Bill, 1981.

3. The Working Journalists and other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions (Amendment) Bill, 1981.

4. The Appropriation (No. 5) Bill, 1981.

5. The Income-tax (Second Amendment) Bill, 1981.

6. The Assam State Legislature (Delegation of Powers) Bill, 1981.

2. Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following eleven Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 17th September, 1981:—

1. The Oil and Natural Gas Commission (Amendment) Bill, 1981.

2. The Delhi University (Amendment) Bill, 1981.

3. The Export-Import Bank of India Bill, 1981.

4. The British India Corporation Limited (Acquisition of Shares) Bill, 1981.

5. The Dalmia Dadri Cement Limited (Acquisition and Transfer of Undertakings) Bill, 1981.

6. The Victoria Memorial (Amendment) Bill, 1981.

7. The Cine-Workers Welfare Fund Bill, 1981.

8. The Essential Services Maintenance Bill, 1981.

9. The Burmah Oil Company [Acquisition of Shares of Oil India Limited and of the Undertakings in India of Assam Oil Company Limited and the Burmah Oil Company (India Trading) Limited] Bill, 1981.

10. The Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Bill, 1981.

11. The Merchant Shipping (Amendment) Bill, 1981.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

GROWING INCIDENCE OF DACOITIES AND LAWLESSNESS ON RUNNING TRAINS

MR. SPEAKER: Shri Harish Chandra Singh Rawat.

SHRI HARISH CHANDRA SINGH RAWAT (Almora): I call the attention of the Minister of Railways to the following matter of urgent public importance and request that he may make a statement thereon:

'The growing incidence of dacoities and lawlessness in running trains with particular reference to the looting of the Lucknow-New Delhi Mail on 30th October, 1981, and killing of an Air Force officer in an armed dacoity in Lucknow-Jhansi passenger train on 21 November, 1981.'

(Interruptions)